

## Annexure-5

Name of the corporate debtor: RUSHABH LIFESTYLE PRIVATE LIMITED

Date of commencement of liquidation: 02<sup>nd</sup> August, 2024List of stakeholders as on: 01<sup>st</sup> October, 2024

## List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted						Remarks, if any			
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted	Amount of contingent claim		Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification
1.	Sales Tax	State Government	13.12.2023	62,35,644.00	62,35,644.00	Unsecured	No	NIL	3.12%	NIL	NIL	NIL	NIL	Updated claim not received as on liquidation commencement date, Hence claim submitted during the CIRP Period duly admitted.
<b>TOTAL</b>				<b>62,35,644.00</b>	<b>62,35,644.00</b>				<b>3.12%</b>					



## Annexure-6

Name of the corporate debtor: RUSHABH LIFESTYLE PRIVATE LIMITED

Date of commencement of liquidation: 02<sup>nd</sup> August, 2024List of stakeholders as on: 01<sup>st</sup> October, 2024

List of operational creditors (other than Workmen, Employees and Government Dues)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted						
1.	Wintry Engineering & Chemicals Pvt. Ltd.	01.12.2023	62,35,644.00	62,35,644.00	Unsecured	N/A	N/A	N/A	7.17%	NIL	NIL	NIL	NIL	NIL	
TOTAL			62,35,644.00	62,35,644.00					7.17%						



Annexure-7

Name of the corporate debtor: RUSHABH LIFESTYLE PRIVATE LIMITED

Date of commencement of liquidation: 02<sup>nd</sup> August, 2024

List of stakeholders as on: 01<sup>st</sup> October, 2024

List of other stakeholders, if any (other than financial creditors and operational creditors)  
(Amount in ₹)

Sl. No.	Name of stakeholder	Category of stakeholders (preference shareholders / equity shareholders / partners / others)	Details of claim received		Details of claim admitted							Amount of claim under verification	Remarks, if any		
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim			Amount of any mutual dues, that may be set off	Amount of claim rejected
	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

